

CENTRAL ADMINISTRATIVE TRIBUNAL ✓
PRINCIPAL BENCH, NEW DELHI

RA NO. 118/2000 IN
OA NO. 378/2001

This the 10th day of July, 2003

HON'BLE SH. V.K. MAJOTRA, MEMBER (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Khacheru Singh,
Gangman O/o P.W.I.,
Northern Railway,
Hapur.

(By Advocate: Sh. G.D.Bhandari)

Versus

Union of India through

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Moradabad.
3. The Divisional Engineer, (H.Q.),
Northern Railway,
Moradabad.

(By Advocate: Sh. V.S.R.Krishna alongwith
Sh. Rajinder Khatter)

ORDER (ORAL)

By Sh. V.K.Majotra, Member (A)

Learned counsel for applicant seeks permission to
withdraw the RA. RA is dismissed as withdrawn.

(KULDIP SINGH)
Member (J)

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(V.K. MAJOTRA)
Member (A)